

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER	: IA/696/IB/2020
PETITION NUMBER	: CP/952/IB/2018
NAME OF THE PETITIONER(S)	: Perumal Ulaganathan(IRP) (Srinathji Glazing Pvt Ltd)
NAME OF THE RESPONDENT(S)	:
UNDER SECTION	: Sec 33(2)

ORDER

Ld. IRP Mr. Perumal Ulaganathan is present through video conferencing mode. None appears on behalf of the Respondent.

Pursuant to the order passed by this Tribunal wherein the liquidation of the Corporate Debtor was ordered, the matter was referred to IBBI for naming the Liquidator as the present IRP expressed his inability to act from being the Liquidator of the Corporate Debtor.

Pursuant to the communication of the said order, a correspondence has been received from IBBI dated 11.12.2020 recommending the name of one Mr. S.S. Ravichandran (IBBI/IPA-001/IP-P01044/2017-2018/11717) and he is appointed as Liquidator of the Corporate Debtor.

In the circumstances, Mr. S.S.Ravichandran is confirmed as the Liquidator of the Corporate Debtor/Company Liquidator and will act in accordance with the provisions of law as well as attendance regulations framed thereunder. **Let a copy of this order be communicated to the above named Liquidator.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)